

(22)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/606/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO. LTD
NAME OF THE RESPONDENT(S) : FRONTLINE PRINTERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	VINOD KUMAR	Counsel for Petitioner	for Vinod Kumar Sd/- MD
2.	S.V. Supraj Rahul Balaji	counsel for Respondent	for S.V. Supraj 2/11/2017

ORDER

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.

—Sd—
K Anantha Padmanabha Swamy
Member (Judicial)

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